

गृह-मन्त्रालय में राश्व-मन्त्री (जी बिष्ठा
करण कुमल) (क) सगभग 439।

(ख) जी हा।

(ग) जी नहीं। किसी वेतनक्रम में स्थायित्व उसमें उपलब्ध रिक्तियों के आधार पर होता है न कि सेवा की किसी न्यूनतम अवधि पर। प्रत्येक वेतनक्रम की अधिभूत स्थायी सख्या के प्रतिवर्ष पुनरवलोकन तथा पुनर्निर्धारण तथा कुछ शर्तों के पूरा होने की स्थिति में अस्थायी पदों को स्थायी में परिवर्तित करने के बारे में अनदेखा पहले से ही लागू है। उपरोक्त प्रक्रिया द्वारा अधिभूत स्थायी सख्या में जितनी भी वृद्धि होगी उतनी ही अधिक सख्या में स्थानापन्न रूप में कार्य करने वाले अधिकारियों को स्थायी कर दिया जायगा।

Wage Board for Leather Industry

150 Shrimati Sushila Rohatgi: Will the Minister of Labour and Rehabilitation be pleased to state

(a) whether it is a fact that the Interim Report of the Wage Board for Leather Industry has not been implemented in many units in UP,

(b) if so, the steps taken by Government to ask the employers to implement the decision, and

(c) the number and names of units which have not yet implemented the recommendations?

The Minister of Labour and Rehabilitation (Shri Jaisukhlal Hathi).

(a) and (c) Information is being obtained from the Government of UP and will be placed before the House when received

(b) The State Government through whom the implementation of the recommendations is being secured, propose to convene a tripartite conference of leather and leather goods industries to consider the question of expeditious implementation. Meanwhile

the field staff of the State Government are making all efforts to get the recommendations implemented voluntarily

Award of Industrial Tribunal, Andaman and Nicobar Islands

151. Shri K. E. Ganesh: Will the Minister of Labour and Rehabilitation be pleased to state

(a) whether Government are aware of the award of Industrial Tribunal, Andaman and Nicobar Islands, in the matter of industrial dispute between the workmen of Wimco Factory, Port Blair and the Andaman Timber Industries and their respective managements, and

(b) whether Government propose to implement this award in the Government industrial undertakings also?

The Minister of Labour and Rehabilitation (Shri Jaisukhlal Hathi):

(a) and (b) Information has been called for from the Andaman and Nicobar Administration. A further answer will be placed on the Table of House after the information is received by the Government

Insult to National Flag by a Seaman

152 Shri Ram Kishan Gupta: Will the Minister of Home Affairs be pleased to state

(a) whether it is a fact that a Pakistani-inspired Seaman in the Minicoy Islands insulted the Indian National Flag on the Independence day this year and

(b) if so, the action taken in this regard?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla) (a) No, Sir

(b) Does not arise

Emoluments of Telegraphists and Tele-printer Operators

153. Shri Satya Narain Singh: Will the Minister of Communications be pleased to state

(a) the qualifications and training required for a Telegraphist in the P&T Department;

(b) whether it is a fact that the qualifications and training required for a Telegraphist in the P & T Deptt. are the same as required for a Teleprinter Operator in some other Departments;

(c) whether the emoluments of Telegraphists in the P & T Deptt. are lower than those of Teleprinter operators in other Departments; and

(d) if so, the reasons therefor?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):

(a) Matriculation or equivalent examination. Training period is 9 months.

(b) In the absence of the names of other Departments being specified, it is not possible to make a comparative analysis.

(c) The pay scale of telegraphists in the P. & T. Department is Rs. 110 to 240, with 3 advance increments on completion of training. In the absence of names of other Departments being specified, it is not possible to make a comparative analysis.

(d) In view of reply to (c) above, the question does not arise.

District Telegraph Office, Varanasi

154. Shri Satya Narain Singh: Will the Minister of Communications be pleased to state:

(a) whether Government have considered the proposal to acquire the Hathua Kothi of Varanasi for the new building of District Telegraph Office, Varanasi;

(b) if so, the decision taken in the matter; and

(c) the steps taken to expedite the acquisition?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):

(a) Yes.

(b) and (c). A negotiation Committee has been appointed to negotiate with the owner, the price of the property, and the Committee is likely to meet the owner in early May, 67.

Telegraph Employees

155. Shri E. K. Nayanar: Will the Minister of Communications be pleased to state:

(a) whether the services of any of the telegraph employees or workers in Palghat Circle have been terminated by the Department;

(b) if so, the number of employees thus involved and the reasons therefor; and

(c) whether Government propose to re-consider their demands and the cancellation of retrenchment order?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):

(a) There is no Palghat Circle. It is presumed that Honourable Member's reference is to Palghat Departmental Telegraph Office. If so, there has been no such case.

(b) and (c). Do not arise.

Repatriates from Ceylon

156. Shri D. C. Sharma: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the number of persons of Indian origin repatriated from Ceylon so far since the treaty for giving statehood to such persons was signed with Ceylon Government; and

(b) the details as to where and how far they have been settled?

The Minister of State in the Ministry of Labour and Rehabilitation (Shri L. N. Misra): (a) Repatriation of per-